COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO SEVENTIETH REPORTS (ENGLISH VERSION)



Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTH REPORT

(Fourth Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Fourth Report.
- 2. The Committee met on the 13th June, 1967, to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 16th June, 1967.
- 3. The Members whose Resolutions had been included in the List of Business for the 16th June, 1967 had been invited to present their views on the Resolutions before the Committee. Shri K. R. Ganesh attended the sitting.
 - 4. The Committee recommend the allocation of time as follows:-
 - (1) Resolution regarding Scheme for procurement of foodgrains. 1 hour
 - (2) Resolution regarding Nationalisation of banks.

2 hours

NEW DELHI;

R. K. KHADILKAR.

June 15, 1967. Jyaistha 23, 1889 (Sake). Chairman, Committee on Private Members'
Bills and Resolutions.

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